

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI  
(APPELLATE JURISDICTION)**

**Company Appeal (AT) (CH) (INS) No. 33 of 2021**

**Under section 61(1) of the Insolvency & Bankruptcy Code, 2016  
(Arising out of Order dated 08.01.2021 made in IA No. 410/2020  
in CP .181/BB/2018**

**passed by the Hon'ble National Company Law Tribunal, Bengaluru Bench)**

**IN THE MATTER OF:**

Sri. Prathikantam Gunavardhan Raju

HNO: 16-2-741 / B / 50 / 1, Asmanghad,

Malakpet, Hyderabad – 500036

E-mail: [gunavardhan.raju@gmail.com](mailto:gunavardhan.raju@gmail.com)

... Appellant

**Versus**

1. Liquidator of Innovative Studios Private Ltd

Mr. Balady Shekhar Shetty,

Limited E-98, 7-A Cross, Manyata Residency

Nagwara, Bengaluru – 560045

... Respondent No. 1

2. Suresh Productions Entertainment LLP

1-A, GRF Prince Villa Grd 07 & 08 / N15

Rajamanar St, T. Nagar,

Chennai – 600017

... Respondent No. 2

Present:

For the Appellant : Mr. Mudassir Hussain, Advocate

For Respondent No.2: Mr. R. Sivaraman, Advocate

**ORDER  
(VIRTUAL MODE)**

Heard Mr. Mudassir Hussain, Learned Counsel appearing for Mr. Shaahbaaz Husain for the 'Appellant'.

At this stage Mr. R. Sivaraman, Learned Counsel appears for Second Respondent and prays for time to file Reply/Response/Counter on behalf of Second Respondent and accordingly he is permitted to file the Reply/Response/Counter of Second Respondent by 02.06.2021.

Let notice be issued to the 'First Respondent' returnable by 02.06.2021. Let the requisite together with Process Fee be filed by the 'Appellant's side within three days from today. The 'Appellant' shall provide the Mobile Number(s) and e-mail address of the Respondent. In the event of the Learned counsel for the Appellant providing the aforesaid details, then, the Office of the Registry may issue notice to the First Respondent.

It is open to the Learned Counsel for the Appellant to file 'Rejoinder' if any, for the Reply/Response/Counter of Second Respondent within five days before the next date of hearing.

The 'Office of the Registry' is directed to list the matter on 02.06.2021.

***[Justice Venugopal M]***  
***Member (Judicial)***

***[ Kanthi Narahari]***  
***Member (Technical)***

***15.04.2021***

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